

TO BE PUBLISHED IN THE GAZETTE OF INDIA EXTRAORDINARY
PART II SECTION 3, SUB-SECTION (ii)

GOVERNMENT OF INDIA
MINISTRY OF COMMERCE & INDUSTRY
DEPARTMENT OF COMMERCE

NOTIFICATION NO. 47 (RE-2000)/1997-2002

NEW DELHI , the 21st December, 2000

S.O.(E) In exercise of the powers conferred by Section 5 of the Foreign Trade (Development & Regulation) Act, 1992 (No. 22 of 1992) read with Paragraph 1.3 and 4.1 of the Export and Import Policy, 1997-2002(incorporating amendment made upto 31.3.2000), the Central Government hereby makes the following further amendments in the ITC(HS) Classification of Export and Import items, 1997-2002 published on 31st March, 1997- (RE-98) as amended from time to time :-

In entry at ITC(HS) Code No. 0703 (1) of Schedule-2, Table-B relating to export of Onions (All varieties other than Bangalore rose Onions and Krishnapuram Rose Onions), the last date for shipment of 1.5 Lakh M. Tonnes of Onions released vide Notification No. 31 (Re-2000)/1997-2002 dated 24th August, 2000 and Notification No. 35 (RE-2000)/1997-2002 dated 25th Sept., 2000 is extended from 15.12.2000 to

“15th January, 2001.”

2. This issues in Public interest.

Sd-
(N. L. LAKHANPAL)

DIRECTOR GENERAL OF FOREIGN TRADE
AND EX-OFFICIO ADDL. SECRETARY TO THE GOVT. OF INDIA

Copy to all concerned, by order etc.

Sd-
(R. K. GOYAL)
JT. DIRECTOR GENERAL OF FOREIGN TRADE
FOR DIRECTOR GENERAL OF FOREIGN TRADE